107

- (b) if so, when the construction work is likely to start;
- (c) if not, what are the reasons therefor; and
- (d) what is number of the C.G.H.S. beneficiaries living in 'C' Block who have been attached to the dispensaries in 'A' Block of Janakpuri and Nangalrai (located in 'D' Block of Janakpuri) and what is the minimum number of CGHS beneficiaries for which a new dispensary is required to be opened?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) A plot of land for a C.G.H.S. Dispensary has been allotted by Delhi Development Authority. Construction work will be taken up after finalising the plan and Estimates of the building.

(d) The number of beneficiaries of 'C' Block attached to 'A' Block dispensary of Janakpuri and Nangalrai dispensary is 8120 and 2615 respectively.

A new dispensary is normally opened for a minimum number of 10,000 to 12,000 beneficiaries subject to the availability of funds and accommodation.

Applicability of LTC Rules to I.R.C.S. Employees

2030. SHRIMATI RATAN KUMARI:
SHRI NAND KISHORE
BHATT:
SHRI T. CHANDRASEKARA REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Indian Red Cross Soceity has adopted

Government rules with regard to Leave Travel Concession;

- (b) whether it is a fact that employees of the Indian Red Cross Society are not allowed to avail L.T.C. before the completion of five years of service in the Society, whereas according to L.T.C. rules, Government employees are entitled to avail it after one year's of service;
- (c) if the reply to parts (a) and (b) above be in the affirmative, what are the reasons for denying the staff of their rights; and
- (d) who is the officer in the Indian Red Cross Society responsible for such acts and what action is proposed to be taken in the matter?

THE MINISTER OF HEALTH · AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) No.

- (b) Yes.
- (c) and (d) The Indian Red Cross Society is a statutory autonomous body set up under an Act of the Parliament and they have their own rules and regulations on such matters.

Hindustan Latex Ltd.

- 2031. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government propose to adopt Japanese technology for modernisation of Hindustan Latex Ltd. which is manufacturing condoms in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) The Government have not taken any decision so far to adopt Japanese technology for modernisation of Hindustan Latex Limited.